

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1903
ANSWERED ON:04.08.2003
SARDAR SAROVAR DAM
VSM (RETD.) COL. CHOUDHARY

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government have formulated any action plan for distribution of water among the States on completion of Sardar Sarovar Dam;
- (b) if so, the quantum of water proposed to be supplied to Rajasthan; and
- (c) the time by which the water channels would be constructed to bring water from Sardar Sarovar Dam to the States including Rajasthan?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BHOYA CHAKRAVARTY)

(a) & (b) The Narmada Water Disputes Tribunal, in its award apportioned the utilizable quantum of 28 million acre feet (MAF) of Narmada Waters among the four party States as below:

NAME OF THE STATES	QUANTITY OF WATERS (IN MAF)
Madhya Pradesh	18.25
Gujarat	09.00
Maharashtra	0.25
Rajasthan	0.50
Total	28.00

The Government of Madhya Pradesh is planning 29 major, 158 medium and about 3,000 minor projects in the Narmada basin for utilization of their share of water.

Government of Gujarat is constructing a canal network comprising 458 kilometre (km) long Main Canal (off taking from Sardar Sarovar Project) and 66,000 km long distributaries system for irrigating 17.92 lakh hectare in Gujarat.

Government of Rajasthan would draw their share of water from Gujarat-Rajasthan border from the Narmada Main Canal off taking from Sardar Sarovar Project. Government of Rajasthan has formulated the Narmada Canal Project (estimated cost Rs.487.53 crore at 1989-90 price level) for utilizing their share of water drawn at Gujarat border.

Government of Maharashtra has not made any proposals for utilization of their share of 0.25 MAF of Narmada Water.

(c) As per the construction programme of the Government of Gujarat, the Narmada Main Canal is proposed to be completed up to Rajasthan border by June, 2005.